

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1996
TO BE ANSWERED ON 05.05.2016

Drinking Water and Sanitation Projects

1996. SHRI R.P. MARUTHARAJAA:
SHRI JANARDAN SINGH SIGRIWAL:
SHRIMATI SANTOSH AHLAWAT:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the schemes being implemented by the Government to provide assistance to the States for improving the facilities for drinking water, drainage/sewage and waste management;
- (b) the details of proposals/projects received by the Union Government from various States under these schemes during each of the last three years and the current year, project/State-wise;
- (c) the number of proposals/projects cleared and the funds sanctioned/released during the above period, project and Statewise along with the implementation status of the projects;
- (d) the number of proposals pending/ declined, project and State-wise indicating the reasons therefor along with the time by which the pending proposals are likely to be cleared;
- (e) the number of projects pertaining to clean drinking water running in Rajasthan including the desert areas and the number of those pending before the Government; and
- (f) the details of the areas that are planned to be covered under Kumbha drinking water project in the State and the amount allocated for the said project during financial year 2016-17?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) By providing technical & financial assistance, the Ministry of Drinking Water & Sanitation through National Rural Drinking Water Programme (NRDWP) supplements the efforts of States to provide drinking water to rural population, which is a State subject.

The Swachh Bharat Mission (Gramin) [SBM-G] has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Solid and Liquid Waste Management (SLWM) is one of the integral components of SBM(G) and under this component, activities like compost pits, vermin composting, biogas plants, low cost drainage, soakage channels/ pits, waste stabilization ponds system reuse of waste water and system for collection, etc. can be taken up. Funds for Solid and Liquid Waste Management activities with a cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having up to 150/300/500/ more than 500 households.

(b) to (d) Under NRDWP, the State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes. These schemes / projects prepared by the States do not come to the Central Government for approval. The States have a State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects and monitors them. The funds under the programme are allocated to the States / UTs on the basis of pre-approved criteria and are fixed at the beginning of financial year on the basis of Annual Action Plan (AAP) submitted by the States / UTs. The details of the funds sanctioned / released during the last three years and current year are at **Annexure-I**.

Under Swachh Bharat Mission (Gramin) {SBM(G)}, the programmatic projects are sanctioned district-wise. Currently, 643 district sanitation projects have been sanctioned and under implementation. 36 districts projects have been received and sanctioned during last 3 years and current year. The State/UT wise details is at **Annexure-II**. State/UT-wise, Central share release during last three years and current year is at **Annexure-III**.

No project is pending under SBM(G).

(e) As per the information received from State Govt., 59 nos. of major projects pertaining to clean drinking water are running in Rajasthan including the desert areas amounting Rs. 24,958.22 crores to cover 77 towns, 11,944 villages and 10834 other habitations.

(f) From Kumbha Ram lift canal, projects namely: Bungi-Rajgarh, Ratangarh-Sujangarh, Laxmangarh-Fatehpur and ITJSK water supply projects are under progress in which 6 towns & 431 villages of Churu district, 3 towns & 283 villages of Sikar district and 5 towns & 271 villages of Jhunjhunu district are to be covered. Two other projects namely Udaipurwati and Surajgarh are also planned to be taken up in this financial year having proposed coverage of 2 towns and 284 villages. Total provision of Rs. 240 crores have been taken for financial year 2016-17.

Annexure referred to in part (c) of Lok Sabha Unstarred Q. No. 1996 to be answered on 05.05.2016. (Rs. in Crores)

Details of funds sanctioned/released during each of the last three years and current year under NRDWP

S.No.	State	2013-14			2014-15			2015-16			2016-17	
		Allocation	Release	Expenditure	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.*	Alloc.**	Rel.
1	Andaman and Nicobar	1.04	0.09	0.64	0.86	0.81	0.43	0.38	0.16	0	0.44	0.00
2	Andhra Pradesh	635.44	631.52	662.4	364.3	377.78	427.08	156.69	170.05	190.6	147.68	31.69
3	Arunachal Pradesh	201.23	237.32	230.97	64.21	109.83	119.5	58.08	65.4	53.79	63.59	12.17
4	Assam	470	514.98	635.18	501.1	545.87	586.88	261.73	284.11	182.2	227.84	41.08
5	Bihar	432.38	338.95	307.43	441.07	340.48	381.9	229.6	202.73	295.38	217.08	45.93
6	Chandigarh	0	0	0	0	0	0	0	0	0	0.00	0.00
7	Chhattisgarh	136.13	135.2	172.38	159.08	150.74	165.22	63.69	60.83	43.72	65.83	15.72
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0	0	0.00	0.00
9	Daman & Diu	0	0	0	0	0	0	0	0	0	0.00	0.00
10	Goa	5.5	0	2.22	4.61	0	0	2.08	1.66	0	2.38	0.58
11	Gujarat	533.73	515.07	627.95	509.48	405.58	491.44	230.67	238.91	224.33	238.12	40.91
12	Haryana	229.46	229.52	301.15	213.04	277.98	228.82	97.65	122.65	105.69	107.31	13.50
13	Himachal Pradesh	138.51	130.81	153.33	131.84	120.89	120.18	59.58	64.38	69.87	67.58	15.72
14	Jammu And Kashmir	462.43	414.82	499.79	441.33	474.41	458.03	199.4	192.12	162.09	227.50	53.26
15	Jharkhand	172.85	243.29	277.96	169.86	175.18	206.88	126.85	132.09	108.33	86.99	20.99
16	Karnataka	868.76	897.29	928.81	605.38	563.91	622.37	307.62	278.08	354.28	298.92	52.68
17	Kerala	155.58	212.04	265.1	115.59	124.1	131.86	52.78	48.05	64.45	58.23	13.58
18	Lakshadweep	0	0	0	0	0	0	0	0	0	0.00	0.00
19	Madhya Pradesh	404.81	474.95	483.98	397.18	440.18	399.94	181.76	193.73	302.73	200.28	46.92
20	Maharashtra	788.48	690.27	657.46	780.06	748.23	901.96	344.16	330.88	454.07	346.16	80.26
21	Manipur	58.75	55.3	57.17	90.35	88.54	92.25	28.98	27.92	43.44	26.42	5.06
22	Meghalaya	92.18	103.4	114.81	44.61	69.5	81.02	30.52	31.24	25.07	34.35	6.57
23	Mizoram	38.41	44.89	33.37	42.43	34.5	39.81	17.71	17.32	14.97	18.38	3.52
24	Nagaland	56.66	61.07	52.38	103.19	101.44	86.45	35.27	38.53	61.9	22.70	4.34
25	Odisha	227.35	317.07	288.08	205.69	230.67	257.29	96.9	103.19	130.93	105.10	24.86
26	Puducherry	1.59	0.06	0	1.62	0	0	0.72	0	0	0.83	0.00
27	Punjab	96.89	147.95	159.05	93.88	97.38	90.23	39.77	42.79	36.57	39.18	9.47
28	Rajasthan	1231.05	1332.49	1572.96	1194.46	1304.64	1386.79	547.18	526.75	457.3	609.59	85.69
29	Sikkim	16.88	26.56	71.25	30.38	31.7	32.03	10.64	12.05	12.34	7.63	1.46
30	Tamil Nadu	273.63	387.11	527.57	367.36	382.46	432.39	137.5	182.35	154.71	126.72	30.13
31	Telangana	--	--	--	200.65	212.24	189.25	88.77	97.71	106.42	89.44	21.48
32	Tripura	59.29	89.93	94.19	62.06	68.31	64.81	28.08	31.68	39.97	26.60	4.97
33	Uttar Pradesh	923.18	794.93	858.5	962.43	1036.3	1146.18	477.69	490.31	483.34	403.27	84.04
34	Uttarakhand	145.58	87.61	138.59	135.01	111.48	152.94	63.57	60.06	97.94	69.99	16.96
35	West Bengal	490.63	485.83	757.11	436.53	431.09	480.72	199.68	216.85	288.75	199.27	36.14
Total		9348.4	9600.32	10931.78	8869.64	9056.22	9774.65	4175.7	4264.6	4565.18	4135.40	819.67

* Expenditure of 2015-16 includes expenditure reported till date.

** Allocation under 2016-17 excludes grants under Management Devolution Index/External Aided Project component. The total allocation for NRDWP during 2016-17 is Rs. 5,000 crore.

Annexure-II

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.1996 due for reply on 05-05-2015

State/UT-wise, total district projects sanctioned and project received and sanctioned during last 3 years and current year

S. N.	State/UT Name	Total project sanctioned	Project received and Sanctioned during last 3 years and current year			
			2013-14	2014-15	2015-16	2016-17
1	A & N ILANDS	3	0	0	3	0
2	ANDHRA PRADESH	13	0	0	0	0
3	ARUNACHAL PRADESH	16	0	0	0	0
4	ASSAM	27	0	0	1	0
5	BIHAR	38	0	0	0	0
6	CHHATTISGARH	27	0	11	0	0
7	D & N HAVELI	1	0	0	0	0
8	GOA	2	0	0	0	0
9	GUJARAT	26	0	0	1	0
10	HARYANA	21	0	1	0	0
11	HIMACHAL PRADESH	12	0	0	0	0
12	JAMMU & KASHMIR	22	0	1	0	0
13	JHARKHAND	24	0	0	0	0
14	KARNATAKA	30	0	0	1	0
15	KERALA	14	0	0	0	0
16	MADHYA PRADESH	51	0	0	1	0
17	MAHARASHTRA	34	0	0	1	0
18	MANIPUR	9	0	0	0	0
19	MEGHALAYA	7	0	0	0	0
20	MIZORAM	8	0	0	0	0
21	NAGALAND	11	0	0	0	0
22	ODISHA	30	0	0	0	0
23	PUDUCHERRY	2	0	0	1	0
24	PUNJAB	22	0	0	2	0
25	RAJASTHAN	33	0	0	1	0
26	SIKKIM	4	0	0	0	0
27	TAMIL NADU	31	0	0	2	0
28	TELANGANA	9	0	0	0	0
29	TRIPURA	8	0	4	0	0
30	UTTAR PRADESH	75	0	4	0	0
31	UTTARAKHAND	13	0	0	0	0
32	WEST BENGAL	20	0	0	1	0
	GRAND TOTAL	643	0	21	15	0

Annexure-III

Statement referred in part (c) of the reply to Lok Sabha Un-starred Question No.1996 due for reply on 05-05-2015

State/UT-wise, Central share released during last 3 years and current under SBM(G) (Rs. in Crore)

State/UT	2013-14	2014-15	2015-16	2016-17(Upto 30-4-2016)
A & N ILANDS	0	0	3.40	
ANDHRA PRADESH	145.24	116.10	234.17	
ARUNACHAL PRADESH	5.19	14.61	38.71	4.73
ASSAM	41.81	185.78	187.67	
BIHAR	0.00	0.00	182.14	
CHHATTISGARH	0.00	28.12	144.72	77.96
D & N HAVELI	0.00	0.00	0.00	
GOA	0.00	0.00	1.05	
GUJARAT	52.64	156.07	478.22	
HARYANA	131.18	5.93	29.53	
HIMACHAL PRADESH	30.50	130.17	4.37	
JAMMU & KASHMIR	39.57	103.08	4.05	
JHARKHAND	0.00	23.05	97.32	81.18
KARNATAKA	65.95	312.57	335.45	
KERALA	43.01	33.97	8.50	
MADHYA PRADESH	660.39	0.00	220.28	
MAHARASHTRA	36.46	236.11	567.45	
MANIPUR	0.00	9.18	44.19	27.27
MEGHALAYA	103.04	0.00	35.65	41.22
MIZORAM	8.06	0.00	3.32	
NAGALAND	0.00	20.87	10.83	
ODISHA	0.00	65.84	566.50	359.37
PUDUCHERRY	0.00	2.00	0.00	
PUNJAB	0.00	0.00	23.90	19.46
RAJASTHAN	0.00	271.57	938.73	491.60
SIKKIM	8.25	3.89	6.12	4.81
TAMIL NADU	311.92	205.12	78.94	210.42
TELANGANA	0.00	105.62	128.39	
TRIPURA	14.01	50.65	15.39	
UTTAR PRADESH	376.32	237.99	462.69	
UTTARAKHAND	5.28	40.52	40.82	66.84
WEST BENGAL	111.47	371.52	575.53	0.00
	2190.28	2730.33	5468.04	1384.86